

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-34/2020/4168/A

From:- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Bobita Kshetry,
District & Sessions Judge,
Biswanath, Biswanath Chariali.

Dated Guwahati, the 10th May, 2024.

Sub:- **Station leave permission.**

Ref:- Letter No. DJ (BN) 1548 Dated 03.05.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 22.05.2024 till the morning of 27.05.2024**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sdf

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-34/2020/4169/A, dated , 10-05-2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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